

By E-Mail/Speed post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/2023/ 9944 /A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong

Dated Guwahati, the 5th October, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJKA/2023/12897, dated 20.09.2023

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail LTC for the block period of 2022-2025, to travel from Diphu to Goa via Guwahati & Bangalore and return journey from Goa to Diphu via Mumbai & Guwahati (by air), along with your wife Smti. Gitali Rabha and son Shri Ritik Rabha Lal, w.e.f. 16.10.2023 to 29.10.2023, by the shortest possible route, as per existing Rules.

You have been allowed to avail entire civil vacation, w.e.f. 14.10.2023 to 29.10.2023 and during your absence, the next seniormost Judicial Officer available at the station shall remain in charge of your Court and office.

Thanking you,

Yours faithfully,

[Signature]

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 9944-9947 /A.
Copy to:-

Dated 5th October, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

[Signature]
4/10/23

REGISTRAR(VIGILANCE)

[Signature]
04.10.2023